

## Annexure – 3

: Corporate **CONSOLIDATED CONSTRUCTION CONSORTIUM LIMITED**  
 Date of Commencement of CIRP: – **20-04-2021**  
 List of Creditors as on: - **21/03/2022**

**List of Secured Financial Creditors (other than Financial Creditors belonging to any class of creditors).**

Amount in (₹)

Sl. No	Name of the Creditor	Details of Claims received		Details of claim admitted						Amount of Contingency	Amount of any Mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	State Bank of India	5/5/2021	14,892,110,212	13,382,753,002	CCL, BGs, OGDs, CCCL Infra loan	13,382,753,002	13,382,753,002	NO	56.0%	-	-	1,509,357,210	-	Rejected the debt converted to equity portion & Right to Recompense as per CDR
2	ICICI Bank Limited	5/5/2021	1,098,535,982	1,098,535,982	RTL, WCTL, FITL, CCL, OCD & uninvoked BGs	1,098,535,982	1,098,535,982	NO	4.6%	-	-	-	-	Nil
3	IDBI Bank Limited	5/5/2021	4,065,469,762	3,889,769,762	CCL, OGDs & uninvoked BGs	3,889,769,762	3,889,769,762	NO	16.3%	-	350,010	175,700,000	-	Rejected the debt converted to equity portion & Right to Recompense as per CDR
4	Bank of Baroda	5/5/2021	5,632,665,978	4,754,971,037	WCTL, FITL, ADTL, CCL, OGDs, uninvoked BGs	4,754,971,037	4,754,971,037	NO	19.9%	-	-	877,694,941	-	Rejected the debt converted to equity portion & Interest claimed from 03/2014 to 11/2016 and recomputed interest with O/s pegged to S4A
5	Tata Capital Financial Services	4/30/2021	549,949,689	459,977,549	NCD	459,977,549	459,977,549	NO	1.9%	-	-	89,972,140	-	Interest & Penalty recomputed with O/s pegged to S4A
			<b>26,238,731,623</b>	<b>23,586,007,332</b>		<b>23,586,007,332</b>	<b>23,586,007,332</b>		<b>98.68%</b>			<b>2,652,724,291</b>		